

RESUME OF WORK DONE BY LOK SABHA

(SECOND LOK SABHA—FIRST SESSION, 1957)

(10 May 1957 to 31 May 1957)



LOK SABHA SECRETARIAT
NEW DELHI

LOK SABHA

BULLETIN—PART II

(General information relating to Parliamentary and Other Matters)

June 3, 1957

No. 261

Resume of work done by the Second Lok Sabha during the First Session, 1957.

Period of the Session	10th May to 31st May, 1957.
Number of Sittings	17
Number of Sitting hours.	106 hours and 35 minutes

1. ADJOURNMENT MOTIONS

Notices received	11
Consent withheld by Speaker	11

2. BILLS

A. GOVERNMENT BILLS

(i) Introduced—

- (1) The Coal Bearing Areas (Acquisition and Development) Bill, 1957.
- (2) The Finance (No. 2) Bill, 1957.
- (3) The Expenditure Tax Bill, 1957.
- (4) The Railway Passenger Fares Bill, 1957.
- (5) The Wealth Tax Bill, 1957.
- (6) The Provisional Collection of Taxes (Temporary Amendment) Bill, 1957.

[P.T.O.]

- (7) **The Industrial Disputes (Amendment) Bill, 1957.**
- (8) **The Life Insurance Corporation (Amendment) Bill, 1957.**
- (9) **The Reserve Bank of India (Amendment) Bill, 1957.**
- (10) **The State Bank of India (Amendment) Bill, 1957.**
- (11) **The Central Sales Tax (Amendment) Bill, 1957.**
- (12) **The Appropriation (No. 3) Bill, 1957.**
- (13) **The Essential Commodities (Amendment) Bill, 1957.**
- (14) **The Navy Bill, 1957.**

(ii) *Bill passed by Rajya Sabha and laid on the Table of Lok Sabha—*

The Copyright Bill, 1957.

(iii) *Passed—*

- (1) **The Coal Bearing Areas (Acquisition and Development) Bill, 1957.**
- (2) **The Provisional Collection of Taxes (Temporary Amendment) Bill, 1957.**
- (3) **The Industrial Disputes (Amendment) Bill, 1957.**
- (4) **The Life Insurance Corporation (Amendment) Bill, 1957.**
- (5) **The Reserve Bank of India (Amendment) Bill, 1957.**
- (6) **The State Bank of India (Amendment) Bill, 1957.**
- (7) **The Copyright Bill, 1957.**
- (8) **The Central Sales Tax (Amendment) Bill, 1957.**
- (9) **The Appropriation (No. 3) Bill, 1957.**
- (10) **The Essential Commodities (Amendment) Bill, 1957.**

(iv) *Bills passed by both the Houses of Parliament*

- (1) **The Coal Bearing Areas (Acquisition and Development) Bill, 1957.**
- (2) **The Provisional Collection of Taxes (Temporary Amendment) Bill, 1957.**
- (3) **The Industrial Disputes (Amendment) Bill, 1957.**
- (4) **The Life Insurance Corporation (Amendment) Bill, 1957.**
- (5) **The Reserve Bank of India (Amendment) Bill, 1957.**
- (6) **The State Bank of India (Amendment) Bill, 1957.**
- (7) **The Copyright Bill, 1957.**
- (8) **The Central Sales Tax (Amendment) Bill, 1957.**

- (9) The Appropriation (No. 3) Bill, 1957.
 (10) The Essential Commodities (Amendment) Bill, 1957.

B. PRIVATE MEMBERS' BILLS

Introduced—

- (1) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1957 (*Amendment of Section 6*) by Shri N. Keshava.
 (2) The Nationalisation of Light Railways Bill, 1957 by Shri Jhulan Sinha.
 (3) The Central Government Servants (Option for Joining Contributory Health Service Scheme) Bill, 1957 by Shri Jhulan Sinha.
 (4) The Indian Penal Code (Amendment) Bill (*Insertion of new Section 427 A*) by Shri Raghunath Singh.

3. CALLING ATTENTION—STATEMENTS MADE OR LAID RE: NOTICES UNDER RULE 197.

Subject	Name of Member giving notice	Name of Minister and date of statement
(1) Rise in food prices and steps taken by Government in regard thereto.	Shri S. V. Ramaswamy	Shri Ajit Prasad Jain 14-5-57
(2) Token strike by Naval Dockyard workers of Bombay on 17-5-57.	Shri S. M. Banerjee	Sardar Surjit Singh Majithia. 20-5-57
(3) Situation resulting from reduction in sugar-cane prices in Bihar and U. P. and inadequate supply to Mills.	Shri Khushwaq Puri	Shri M. V. Krishnappa 21-5-57
(4) 'Go-Slow' action of telegraph workers.	Shri Raghunath Singh	Shri Lal Bahadur 22-5-57

[P.T.O.]

Subject	Name of Member giving notice	Name of Minister and date of statement
(5) Situation resulting from stoppage of call at Malvan by Bombay Steam Navigation Company.	Shri Nath Pai	Shri Lal Bahadur 29-5-57
(6) Statement by the Minister of Irrigation, Justice and Co-operation, U. P. on 20-5-57 re: Low Income Group Housing Scheme in U.P.	Shri Raghunath Singh	The statement was laid by the Minister concerned. 31-5-57
(7) Closing down of Sayaji Jubilee Cotton and Jute Mills Sidhpur, Gujarat.	Shri Motisinh Bahadursinh Thakore	Do.
(8) Proposed strike of Posts and Telegraphs employees and steps being taken to avert it.	Shri T. Sanganna	Do
(9) Non-acceptance of salary for the month of April, 1957 by the workers of No. 2 I.A.F. Station, Poona.	Shri S. M. Banerjee	Do.
(10) Refusal by the Delhi Administration of T. B. Association offer to construct a hall for T.B. patients.	Shri Radha Raman	Do.

4. FINANCIAL BUSINESS

(i) GENERAL BUDGET

Subject	Presented on	Discussed on	Voted on	Total amount
General Budget, 1957-58	15-5-57	28-5-57 29-5-57 30-5-57 and 31-5-57		Rs. ..
Demands for Excess Grants for Budget General for 1953-54.	21-5-57	27-5-57	27-5-57	2,06,74,759

(ii) RAILWAY BUDGET

Subject	Presented on	Discussed on
Railway Budget, 1957-58 .	14-5-57	21-5-57 22-5-57 and 23-5-57

5. MEMBERS

(i) OATH OR AFFIRMATION AND TAKING OF SEAT IN THE HOUSE

Number of members who made and subscribed an oath or affirmation and took their seats in the House	Language in which oath or affirmation was made	Date on which oath or affirmation was made and of taking of seats by the members
224	Hindi	10-5-57
154	English	
23	Bengali	
13	Oriya	
12	Tamil	
8	Marathi	
7	Kannada	
6	Urdu	
4	Sanskrit	
4	Telegu	
1	Punjabi	11-5-57
3	Hindi	
3	English	
1	Bengali	
1	Telegu	

[P.T.O.]

Number of members who made and subscribed an oath or affirmation and took their seats in the House	Language in which oath or affirmation was made	Date on which oath or affirmation was made and of taking of seats by the members
5	English	13-5-57
2	Hindi	
1	Malayalam	
1	Hindi	14-5-57
4	Hindi	15-5-57
1	English	16-5-57
2	English	17-5-57
1	Hindi	
1	Hindi	20-5-57
1	Bengali	22-5-57
1	Tamil	28-5-57

(ii) OBITUARY REFERENCES

Obituary references were made in respect of the following on dates indicated against each :—

1. Shri Har Govind Pant (Sitting member of Lok Sabha). 17-5-57.
2. Shri T. Prakasam (Member, Old Central Legislative Assembly). 21-5-57.
3. Shri Prabhakar Thampan (Member, Old Central Legislative Assembly). 31-5-57.

6. MOTIONS

Brief Subject	Under Rule -	Member	Date of discussion	Decision of the House
I. Election of Speaker.	7	Shri Jawaharlal Nehru	11-5-57	Adopted.

Brief Subject	Under Rule	Member	Date of Discussion	Decision of the House
2. Motion of Thanks on the President's Address.	17	Shri M. Thirumala Rao	14-5-57 15-5-57 16-5-57 17-5-57	Adopted.
3. Election of Deputy Speaker.	8	Maulana Abul Kalam Azad.	17-5-57	Adopted.

7. PAPERS LAID ON THE TABLE 139

8. PETITIONS

Presented by Members 4

9. QUESTIONS ANSWERED

Starred 731

Unstarred 555

Short Notice 16

10. RESOLUTIONS

Subject	Member	Date of discussion	Decision of the House
Thermo-nuclear Test Explosion.	(i) <i>Government Resolution</i> Shri V. K. Krishna Menon.	22-5-57	Adopted.
	(ii) <i>Private Members' Resolution</i> Shri K. K. Warior	17-5-57	Discussion not concluded.

[P.T.O.]

11. STATEMENTS BY MINISTERS

Subject	Name of Minister	Date
1. Industrial Dispute between the Burmah Shell Oil Storage and Distributing Company Ltd. and the Petroleum Workers Union.	Shri Gulzarilal Nanda	16-5-57
2. Order of Government Business.	Shri Satya Narayan Sinha	17-5-57
3. Ditto.	Ditto.	24-5-57
3. Certain changes in the Finance (No. 2) Bill, 1957.	Shri T. T. Krishnamachari.	20-5-57
5. Death of seven persons at the Coronation Pillar Sewage Treatment Plant, Delhi on 25-5-57.	Shri D. P. Karmarkar	27-5-57
6. Correcting reply to Unstarred Question No. 1422 on 7-9-56.	Sardar Surjit Singh Majithia.	29-5-57

M. N. KAUL,
Secretary.